NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 1.5/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/185/2016

NAME OF THE PETITIONER(S)

: SIBI C.K +11

NAME OF THE RESPONDENT(S)

: Vijaya Hospitality + Resorts Ltd +7

UNDER SECTION

: 397, 398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

(ri Varchen

REPRESENTATION BY WHOM

1. SRI VARSHINI FOR V. HAHESH

COUNSEL FOR PETITIONER

ORDER

Ms Sri Varshini, counsel for petitioner present. Counsel for respondents are called but absent. Time extended at request for filing of rejoinder. Put up on 17.01.2017

at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)